



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Departments amongst the Law Officer in the Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 6070-LD(A) of 2018.
D A T E D: 06-12-2018.

In partial modification to Government Order No. 3986-LD(A) of 2018 dated 18-07-2018, it is hereby ordered that the litigation work of the Hospitality and Protocol Department before the Srinagar Wing of the Hon'ble High Court shall be looked after by Mr Bashir Ahmad Dar, Sr. Additional Advocate General, in addition to work already allotted to him.

By Order of the Government of Jammu and Kashmir.

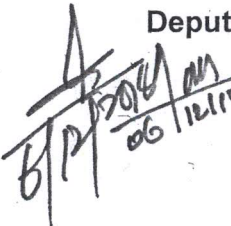
Sd/-
(Achal sethi)
Secretary to Government
Dated: 06-12-2018.

NO: LD(A) 2015/02.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Commissioner/Secretary to Government, Hospitality and Protocol Department.
3. Director Hospitality and Protocol, Srinagar.
4. Director Information, J&K Jammu.
5. Director Litigation, Srinagar.
6. All officers of the Department of Law, Justice and Parliamentary Affairs.
7. Concerned Law Officers for information.
8. Administrative Officer, Advocate General's Office, J&K Srinagar.
9. Private Secretary to the Hon'ble Advisor for Law and Justice for information of the Hon'ble Advisor.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Website of the Department of Law, Justice and Parliamentary Affairs.
12. Government Order file.
13. Concerned file.


(Ashish Gupta)
Deputy Legal Remembrancer,


6/12/2018
06/12/18